

## Tentative Schedule of the Cyber Crime Related Capacity Development

**Theme: Cyber Crimes and Cyber Forensics: Techno-Legal Challenges**

**The Gauhati High Court**

**Date: 8<sup>th</sup> and 9<sup>th</sup> November 2014**

**Location: Dibrugarh**

<b>Day 1: 8<sup>th</sup> Nov 2014 (Saturday)</b>		
09.30am – 10.00am	Registration	
10.00am - 10.30am	<b>Inaugural Session</b>	
10-00am-10-10am	<b>Welcome Address by District &amp; Sessions Judge, Dibrugarh</b>	
10-10am-10-20arr	<b>Address by representative of DeitY and CDAC Kolkata and High Court</b>	
10:25am-10:27am	<b>Message of the Director</b>	
10:27am-10:30am	<b>Vote of Thanks</b>	
10:30 -11:00am	<b>Tea Break</b>	
	<b>Topic</b>	<b>Resource person</b>
11.00am -11.30am	Introduction to the training Program	Shri Jayanta Parial, Principal Engineer, CDAC Kolkata
11.30am – 12.15pm	Emerging ICT Environment	Dr Amit Chaudhuri, Group Head, ICT&S, CDAC Kolkata
12:15pm-1:00 pm	Lunch Break	
1:00pm – 1:45 pm	Emerging Cyber Crimes & Threats in Cyberspace	Dr. Gulshan Rai, Director General, CERT-In, GOI
1:45pm-2:30 pm	Technical & Legal Challenges in Cyber Space	Dr. Gulshan Rai, Director General, CERT-In, GOI
2:30pm – 3:15pm	Appreciation of Electronic Evidence	Shri Vakul Sharma, Advocate, The Supreme Court of India
03.15pm – 03.30pm	Tea Break	
3:30 pm – 04:00pm	Cyber Crime & ICT	Shri Talwant Singh, e-Court Expert
04:00pm - 04.45pm	Electronic Evidence Attribution	Shri A. S. A. Krishnan, Sr Director, DeitY, GOI
04.45pm - 05.30 pm	Crimes in Cyber Space	Shri A. S. A. Krishnan, Sr Director, DeitY, GOI
<b>Day 2: 9<sup>th</sup> Nov 2014 (Sunday)</b>		
10.00 am – 11.15 am	Digital Evidence- Collection and Analysis and Technical Demonstrations with Cyber Check Software.	Shri Jayanta Parial, Principal Engineer, CDAC Kolkata
11.15 am – 11.30 am	Tea Break	
11.30 am – 01.00 pm	Digital Evidence & Cyber Forensics	Shri Omveer Singh, Additional Director, DeitY, Government of India
01.00pm – 01.45pm	Lunch Break	
01.45pm – 03.15pm	Overview of Mobile Forensics	Shri Biswajit Saha, Principal Engineer, CDAC Kolkata
03.15pm – 03.30pm	Tea Break	
03.30pm - 04.00 pm	Concluding Remarks, Distribution of certificates and Vote of thanks by Mr. Nasim Akhtar, Civil Judge-cum-Assistant Sessions Judge, Dibrugarh	Coordination by Shri Jayanta Parial, CDAC.